

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

CP (IB) No. 18/Vol./Chd/Pb/2021

IN THE MATTER OF:

BI Information Software India Pvt. Ltd. ...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 23.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-

Court Officer